

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14. **IA-3629/2022 IN C.P. (IB)/68(MB)2021**

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.12.2022**

NAME OF THE PARTIES: Beacon Trusteeship Limited
Vs.
Modella Textile Industries Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Prachi Wazalwar, Ld. Counsel for the Applicant present. Ms. Khushboo Shah Rajani i/b AKR Advisors LLP, Ld. Counsel for the Respondent present.
2. **IA-3629/2022:** This is an application filed for seeking direction from this bench to Resolution Professional not to put Resolution Plan before the COC till **16.12.2022**. RP is directed not to put Resolution Plan before the CoC till 16.12.2022 as prayed in the application. Accordingly, **IA.3629/2022 is allowed and disposed of.**
3. List this matter for hearing on **16.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

